

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-510**  
IB-657/ND/2021

**IN THE MATTER OF:**

Manish Aneja & Ors.

**Vs.**

Revital Reality Pvt. Ltd.

....Applicant

.....Respondent

**SECTION**

U/s 7 IBC

**Order delivered on 08.04.2022**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI HEMANT KUMAR SARANGI,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Piyush Singh, Adv. Aditya Parolia, Adv. Aditi Sinha

For the Respondent : Krishnendu Datta, Sr Advocate, with Ishan Dewan and Lokesh Malik Advs

**ORDER**

Arguments heard. **Reserved for orders.**

Both the parties are directed to file short written synopsis, if any, not more than 2 pages; within 2 days from today.

[Redacted Signature]

**(HEMANT KUMAR SARANGI)**  
**MEMBER (T)**

[Redacted Signature]

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

Khushboo